


**List of Creditors who have claimed as per the
IBBI (Insolvency Resolution process for Corporate Person) Regulation 2016**

Name of The corporate Debtor : P&M Associates LLP under CIRP

Claimes Updated til 15th Jan 2025

Sl	Date of receipt of claim	Name of the party	Amount Claimed	Amount accepted	Financial Creditor (FC)/ Operational Creditor (OC)
1	03/12/24	Mann Enterprises	42,57,578.00	42,57,578.00	OC
2	03/12/24	ST Enterprise	38,32,614.00	38,32,614.00	OC
3	03/12/24	MK Enterprise	35,90,747.00	35,90,747.00	OC
4	03/12/24	Pani Logistics	2,78,48,907.00	2,78,48,907.00	OC
5	03/12/24	Pani Trading Corporation	2,74,87,326.00	2,74,87,326.00	OC
6	18/12/24	Goods and Service Asst. Commissioner of State Tax GST	1,70,07,669.00	1,70,07,669.00	OC
7	13/01/25	COMMISSIONER OF CENTRAL TAX, GST WEST COMMISSIONERATE, BENGALURU	4,59,67,127.00	4,59,67,127.00	OC
Total			12,99,91,968.00	12,99,91,968.00	

For P&M Associates LLP UNDER CIRP



Pramod Srihari
Insolvency Resolution Professional
IBBI/IPA-001/IP-P-02286/2021-2022/13674
Date: 17/01/2025